

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 570 of 2020

IN THE MATTER OF:

DB International (Asia) Ltd.

...Appellant

Versus

Abhilash Lal & Ors.

...Respondents

Present:

For Appellant: Mr. Arun Kathpalia, Sr. Advocate with Mr. Yohaann Limathwala, Ms. Vishruti Sahni and Mr. Varghese Thomas, Advocates.

For Respondents: Mr. Krishnendu Datta, Sr. Advocate with Ms. Manini Bharathi, Advocate.

Mr. Ramji Srinivasan, Sr. Advocate with Mr. Dhruv Malik and Mr. Shubhabrata Chakraborti, Advocates for R-3.

Mr. Ritin Rai, Sr. Advocate with Mr. Kunal Mimani, Advocates for R-4.

O R D E R

(Through Virtual Mode)

01.09.2020: Heard Mr. Arun Kathpalia, Sr. Advocate representing the Appellant in part. Hearing remained inconclusive.

Post the appeal 'for further hearing' on **15th September, 2020 at 2:00 PM.**

Learned counsel for the parties may also file their short written submissions, not exceeding three pages, together with compilation of relevant judgments.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Venugopal M.]
Member (Judicial)**

**[Shreesha Merla]
Member (Technical)**

am/gc